

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 07

C.P. (IB)/1191(MB)2019

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **09.05.2024**

NAME OF THE PARTIES : **Ms City Scaffoldings**

Vs

Kumar Urban Development Private
Limited

For OC : Adv. Vidit D. Kumat

For CD : Adv. Rohit Gupta a/w Adv. Paperwala i/b Crawford Bayley & Co

Section 9 of IBC

ORDER

1.This is a transferred matter from Court III.

2.It is brought our notice that we do not have the copies of this C.P. in physical format. It is also seen that, the copy of the CP as available on DMS is not complete. In view of the above, Counsel for OC has suggested that he would file copies of the application afresh by serving copies to the other side, before we hear the matter. **List on 06.06.2024 for further consideration/ hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)